

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 109
(IB)-273(PB)/2019

IN THE MATTER OF:

Bala Ji Impex	Petitioner
v.		
Advance Surfactants India Ltd.	Respondent

SECTION : UNDER SECTION 9 of the IBC, 2016

Order delivered on 03.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Pragyan P. Sharma, Mr. Chandan Goswami,
Adv.

For the respondent Mr. Pankaj Seth, Adv.

ORDER

Learned counsel for the petitioner states that no rejoinder is necessary. Pleadings are complete.

List for arguments on 23.04.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)